

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

32. C.P.(CAA)/37/MB/2023

IN

C.A.(CAA)/252/MB/2022

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Honeycomb Logistics Private Limited.

SECTION 230(1) OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
13.04.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)